In the Court of Sh. Rakesh Sharma, HPAS, Sub-Divisional Magistrate, Exercising the Power of Marriage Officer Nadaun, District Hamirpur (H.P.)

In the matter of:

- 1. Mukesh Kumar s/o Banku Ram, r/o Village Dhakroon, Post Office Kitpal, Tehsil Nadaun, District Hamirpur (H.P.).
- 2. Sutchoritha M Sangma d/o Plemison N Marak, r/o Village Gasuapara,, P.O. Kapasipara, Tehsil & District Bhagmara, Meghalaya.

Versus

General Public

Subject.— Notice for Registration of Marriage Under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 25-03-2025 at Village Dhakroon, Post Office Kitpal, Tehsil Nadaun, District Hamirpur, H.P. and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 11-07-2025 at 11.00 A.M. The objection(s) after 11-07-2025 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per the law prescribed.

Issued on this 17-06-2025 under my hand and seal of this office.

Seal. Sd/-

(RAKESH SHARMA, HPAS), Sub-Divisional Magistrate-cum-Marriage Officer, Nadaun, Distt. Hamirpur (H.P.).

In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

In the matter of:

- 1. Mr. Gurnam Singh age 36 years s/o Sh. Ajit Singh, r/o House No. 15, Street No. 03, Block Deep Nagar, P.O. Patiala, Tehsil & District Patiala, Punjab.
- 2. Ms. Rajni Devi age 36 years d/o Sh. Kishan Chand, r/o Village Chhaproh, P.O. Harsour, Tehsil Barsar, District Hamirpur (H.P.) ... *Applicants*.

Versus

General Public

Subject.— Notice of Marriage.

Mr. Gurnam Singh and Ms. Rajni Devi have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on dated 08-06-2025 as per Hindu rites and customs at Shree Radha Krishan Mandir, Ghumarwin, Tehsil Barsar, District Hamirpur, H.P.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 14-07-2025. In case no objection is received by 14-07-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 13-06-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Sub-Division Barsar, District Hamirpur (H.P.).

In the Court of Sh. Rakesh Sharma HPAS Sub-Divisional Magistrate, Exercising the Powers of Marriage Officer Nadaun, District Hamirpur (H.P.)

In the matter of:

- 1. Sunil Dutt s/o Baldev, r/o Village & Post Office Kitpal, Tehsil Nadaun, District Hamirpur (H.P.).
- 2. Priya Devi d/o Prakash Chand, r/o Village Bhabran,, P.O. Kitpal,, Tehsil Nadaun, District Hamirpur (H.P.).

Versus

General Public

Subject.—Proclamation for the registration of marriage u/s 5 of Special Marriage Act, 1954.

Sunil Dutt & Priya Devi have filed an application u/s 5 of special marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calander months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 05-07-2025 at 11.00 A.M. In case no objection is received by 05-07-2025 at 11.00 A.M. it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 17-06-2025

(RAKESH SHARMA , HPAS), Sub Divisional Magistrate-cum-Marriage Officer, Nadaun, Distt. Hamirpur (H.P.).